

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-127-2020**

Essential Personnel Services ... Petitioner

Versus

Shri R. Indran &amp; Anr. ... Respondents

Shri V. Menezes, Advocate for the Petitioner.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 17<sup>th</sup> September 2020****P.C. :**

The petitioner's counsel wants to file on record certain documents.  
He needs time to upload them.

2. Post the matter on 24.09.2020.

**DAMA SESHADRI NAIDU, J.**

NH